

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Customs Appeal No. 468 of 2011

(Arising out of Order in Appeal No. 46/Commr(A)/JMN/2011 dated 16.08.2011 passed by
Commissioner of Customs (Appeals)-Jamnagar)

M/s Gujarat Nre Coke Ltd.

22 camac Street, Block-C,
5th Floor, Kolkata-700 016

...Appellant

VERSUS

Commissioner of Customs-Jamnagar(prev.)

Sharda House, Bedi Bandar Road,
Opp. Panchvati, Jamnagar-
Gujarat-361 001

...Respondent

APPEARANCE:

None appeared for the Appellant

Shri Prashant Tripathi, Superintendent (AR)appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 21.04.2025

DATE OF DECISION: 21.04.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 117 of 2011.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**